

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) A statement is laid on the Table of the House [*Placed in Library. See No. LT-4542/65*].

Release of Left Communists

182. { Shri S. M. Banerjee:
Shri Tan Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some of the Left Communist leaders recently arrested under the D.I.R. have now been released; and

(b) if so, the number of those released during May-June, 1965?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Yes Sir, some left communist members have been released.

(b) 21.

Whitley Council

183. { Shri S. M. Banerjee:
Shri D. C. Sharma:
Shri R. S. Pandey:
Shrimati Savitri Nigam:
Shri Yashpal Singh:
Shri P. C. Borooah:
Maharajkumar Vijaya Ananda:

Will the Minister of Home Affairs be pleased to state:

(a) whether Whitley Council at national level has started functioning for Central Government employees; and

(b) if not, the reason therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) No.

(b) Some employees organisations had raised certain points about the scheme. They were discussed in a series of meetings held by Home Minister with the employees' organisations in May, 1965. The few points

that remain to be settled are being examined and it is proposed to have further discussions to arrive at an agreement.

Horror Comics in Delhi

184. { Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri S. C. Samanta:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that sale of horror comics in the Capital has increased much during the last three months; and

(b) if so, the steps taken in the matter?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra) (a) No increase in the sale in the Capital during the last three months of the "harmful publications" (popularly known as horror comics) as defined in section 2 of the young Persons (Harmful Publications) Act, 1956, has come to the notice of Government.

(b) Does not arise.

Fair Price Shops for Police

185. { Shrimati Savitri Nigam:
Shri S. C. Samanta:
Shri M. L. Dwivedi:

Will the Minister of Home Affairs be pleased to state:

(a) whether a fair price shop for Delhi Police has been opened; and

(b) if so, whether such shops are proposed to be opened in other Union territories in the near future?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No separate fair price shop of imported wheat is functioning for Delhi Police. As a welfare measure, however, the Police Department has organised four grocery shops at New Police lines, Old Police lines, Security Police lines and Police Station Parliament Street where articles

of every day use are sold to the members of the staff at nominal profit. Besides, small canteens for supply of tea, cold drinks, snacks etc. to the staff are also functioning at various police stations. No Government funds are used for running these grocery shops or canteens.

(b) No Sir.

Higher Education in Andamans

186. { Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri S. C. Samanta:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that inspite of the repeated requests of Andaman people, no College has been opened there for the Andaman students; and

(b) if so, the action taken by Government in the matter?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The question of opening a College in Andaman and Nicobar Islands has already been examined but the output of the three Higher Secondary Schools in the Islands does not at present justify the opening of a college there.

Basic Education

187. { Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri S. C. Samanta:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 591 on the 3rd March, 1965 and state whether Government are aware that many institutions of basic education are ill-managed and ill-equipped and are without any trained teachers for the last 6 months in the Union Territories?

The Minister of Education (Shri M. C. Chagla): Information is being collected and will be laid on the Table of the Lok Sabha in due course. Government of India are however aware of the deficiencies generally

and are taking steps to reduce/remove them.

Loan Scholarships Scheme

188. { Shrimati Savitri Nigam:
Shri M. L. Dwivedi:
Shri S. C. Samanta:

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 563 on the 3rd March, 1965 and state whether any assessment has been made to find out the usefulness of the Loan Scholarship Scheme?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): Response to the scheme during 1964-65 was better than that in 1963-64, as about 16,000 students were found eligible and given the loans as compared to only about 10,000 in 1963-64. During 1965-66, it is hoped that the full quota of 26,500 awards will be utilised in view of the revision of the scheme, greater publicity given to it, and improvement in the processing of cases.

तकनीकी शिक्षा

189. { श्री म० सा० द्विवेदी :
श्री स० चं० सामन्त :
श्री सुबोध हंसदा :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चौथी पंचवर्षीय योजना में कोई तकनीकी कालिज न खोलने का प्रस्ताव है;

(ख) स्नातकों तथा स्नातकोत्तर व्यक्तियों को पर्याप्त मात्रा में काम उपलब्ध करने के लिये प्रस्तावित योजनायें क्या हैं; श्री

(ग) सुयोग्य स्नातक तैयार करने के लिए शिक्षा प्रणाली में परिवर्तन करने का सरकार का विचार है ?